

NOTICE

Krishnagiri District Legal Services Authority invites applications from Volunteers to serve as Para-Legal Volunteers for Krishnagiri DLSA(18 PLVs), Hosur TLSC (10 PLVs), Uthangarai TLSC (10 PLVs), Denkanikottai TLSC (6 PLVs), Pochampalli TLSC (6 PLVs). Applications shall be submitted in a given format in person or by post to reach office of DLSA, Krishnagiri on or before 4.00 P.M. on 1st March 2021 at the address given below. Services of Para-Legal Volunteers must be voluntary and cannot be treated as job or work. No remuneration will be paid for Para-Legal Volunteers. Service is temporary and will be suitably rewarded with honorarium. Anybody interested in service to public falling under the following categories can apply.

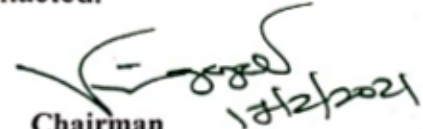
- Teachers (including retired teachers)
- Retired Government servants and senior citizens.
- M.S.W students and teachers.
- Anganwadi Workers.
- Doctors/Physicians.
- Students & Law Students (till they enroll as lawyers).
- Members of non-political, service oriented NGOs and Clubs.
- Members of Women Neighbourhood Groups, Maithri Sanghams and other
- Self Help Groups including of marginalized/vulnerable groups.
- Any other person having basic educational qualifications and service attitude towards public.

Application may be downloaded from <https://districts.ecourts.gov.in/krishnagiri>

Address to which applications are to be submitted:

The Secretary,
District Legal Services Authority,
ADR Building, Combined Court Buildings,
Krishnagiri - 635002

Date and Venue of Interview will be communicated through SMS to the applicant's phone on or before 6th March 2021 and interview will be conducted with time slots before 15th March 2021. For any other details, Legal Service Institutions in the District or concerned Taluks may be contacted.


Chairman
District Legal Services Authority,
Krishnagiri
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